## National Company Law Tribunal Allahabad Bench

CP NO.(18) 76/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2017

NAME OF THE COMPANY: Mode Hitech India at & Us Fedders Electric and SECTION OF THE COMPANIES ACT: U/S 9 of 1BC 2016

SI. NO. Name Designation Representation Signature

1. Diptiman Singh Advocate For DC (Applican) Toingh

2. SHUBHAM ALAKWAL Advocate

VIJAN PAL SINAM AIR

1- 11- 11- yes

## CP No. (IB) 76/ALD/2017

Sri Raunak Chaturvedi representing the Corporate Debtor he seeks time to file Vakalatnama as well as to file reply/objection to the present petition. A final chance is given is granted.

The matter be listed on 21st August, 2017.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti